

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1109
TO BE ANSWERED ON 4TH DECEMBER, 2015**

CASES OF INFLUENZA-A H1N1

**1109. SHRI RAOSAHEB DANVE PATIL:
SHRI ASADUDDIN OWAISI:
SHRI VIJAY KUMAR HANSDAK:
SHRI YOGI ADITYA NATH:
DR. SUBHASH BHAMRE:
SHRIMATI RAMA DEVI:
SHRI PINAKI MISRA:
SHRI RAYAPATI
SAMBASIVA RAO:
SHRI CHANDRAKANT KHAIRE:
SHRI RAMDAS C. TADAS:
DR. K. GOPAL:
SHRI CHAND NATH:
DR. P. VENUGOPAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of cases of Influenza-A H1N1 (Swine Flu) and related deaths reported in the country during each of the last three years and the current year, State/ UT-wise;
- (b) whether the Government has reviewed the preparedness of the States/ UTs and adequacy of availability of drugs and vaccines to deal with this seasonal disease ahead of winter;
- (c) if so, the details and the outcome thereof indicating the financial and technical assistance including drugs/vaccines provided to the States/UTs for prevention, diagnosis and treatment of Influenza-A H1N1, State/UT-wise; and
- (d) the further measures being taken by the Government for proper management of seasonal epidemic like Influenza-A H1N1 and creation of health infrastructure for its detection and treatment?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a): The State/UT-wise details of cases of Influenza A H1N1 and related deaths reported from various parts of the country for last three years and current year are given at Annexure. All the reported deaths may not have occurred only due to Influenza A H1N1 infection but may also be due to co-morbid conditions and due to patients being immuno-compromised.
- (b) & (c): Meetings have been held at the level of Union Minister of Health and Family Welfare, Union Secretary (H) and DGHS to review preparedness for Influenza A H1N1 for the

ensuing winter months. Advisories have been issued in the month of September and October 2015 to the Chief Secretaries and Principal Secretaries of Health of the States/ UTs. The Senior officers of the Ministry of Health & Family Welfare held video conferences with Health Secretaries / Directors of Health Services of the affected States on 6.10.2015 and 24.11.2015. MOHFW is in regular touch with affected State Governments/UTs to ascertain and resolve difficulties, if any.

States have provided details of drugs available with them. As per the information provided by 18 States, they have maintained stock of drugs.

The States of Punjab, Jammu and Kashmir and Chattisgarh have been provided with the drug Oseltamivir from the Central stock.

(d): The Central stock of drug Oseltamivir and laboratory reagents have been reviewed. In addition to the existing stock 3,00,000 adult and 30000 pediatric formulations have been procured. Further, 15000 laboratory diagnostics have been procured, part of which is for supporting 29 Virus Research Diagnostic Laboratories (under Indian Council of Medical Research) that have the capacity for testing Influenza A H1N1.

The affected States have identified isolation and critical treatment facilities for detection and treatment of Influenza.

Guidelines for vaccination of high risk groups, risk categorization, clinical management and ventilator management have been reviewed and circulated among the States. These have been also posted on the Ministry's website.

Training for Master Trainers in Ventilatory/ ICU management is also provided to doctors from State Governments by MoHFW.

To raise the awareness about Influenza among general public, IEC campaign is undertaken in national and local newspapers and through Radio and Television.

A control room is functioning from Ministry of Health and Family Welfare. The situation is being monitored on daily basis.

Influenza A H1N1 (Swine Flu) – State/UT- wise, Year- wise from 2012 to till date
(As on 29th November, 2015)

S. No.	State	Jan,2012- Dec,2012		Jan, 2013- Dec, 2013		Jan, 2014- Dec, 2014		Jan, 2015- 29 th Nov, 2015	
		C	D	C	D	C	D	C	D
1.	Andaman & Nicobar	0	0	0	0	0	0	4	0
2.	Andhra Pradesh	326	34	71	8	10	5	256	36
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	0	0	0	0	0	0	31	4
5.	Bihar	0	0	0	0	0	0	352	6
6.	Chandigarh(UT)	1	0	37	5	0	0	23	7
7.	Chhattisgarh	10	3	1	1	0	0	238	53
8.	Dadra & Nagar Haveli	0	0	0	0	0	0	26	6
9.	Daman & Diu	0	0	0	0	0	0	5	1
10.	Delhi	78	1	1511	16	38	1	4288	12 [#]
11.	Goa	9	0	0	0	1	1	193	19
12.	Gujarat	101	30	989	196	157	55	7149	509
13.	Haryana	18	5	450	41	5	0	430	57
14.	Himachal Pradesh	2	2	0	0	0	0	117	26
15.	Jammu & Kashmir	0	0	76	2	0	0	495	20
16.	Jharkhand	0	0	0	0	0	0	16	6
17.	Karnataka	878	48	122	19	303	33	3548	91
18.	Kerala	623	14	10	1	62	15	923	76
19.	Lakshadweep	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	151	26	113	32	17	9	2426	363
21.	Maharashtra	1551	135	643	149	115	43	8568	897
22.	Manipur	0	0	0	0	0	0	5	2
23.	Meghalaya	0	0	0	0	0	0	1	0
24.	Mizoram	0	0	20	1	0	0	4	0
25.	Nagaland	0	0	0	0	0	0	4	0
26.	Orissa	2	0	0	0	0	0	75	13
27.	Pondicherry	63	2	0	0	0	0	57	4
28.	Punjab	13	4	183	42	27	6	294	57
29.	Rajasthan	343	60	865	165	64	34	6818	463
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	750	40	37	6	58	8	826	26
32.	Telangana*	-	-	-	-	78	8	2926	97
33.	Tripura	0	0	0	0	0	0	0	0
34.	Uttarakhand	1	1	24	7	0	0	98	13
35.	Uttar Pradesh	124	0	98	8	2	0	1573	48
36.	West Bengal	0	0	3	0	0	0	542	30
Cumulative Total		5044	405	5253	699	937	218	42311	2942

Abbreviations: C-Cases, D- Deaths

**Telangana State has reporting separately since 2014 after separation from Andhra Pradesh*

[#]Deaths reported by Govt. of NCT of Delhi, are that of residents of Delhi

